

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 175 of 2017

IN THE MATTER OF:

Axis Nirman and Industries Ltd. & Anr. Appellants

Vs

Hotel Bisra Pvt. Ltd. & Ors. Respondents

Present:

**For Appellant: Mr. Dinkar Singh and Mr. C.S. Chauhan,
Advocates.**

**For Respondents: Mr. Abhijeet Sinha and Mr. Shambo Nandy,
Advocates.**

**Mr. Sachin Datta, Senior Advocate with Mr.
Shakil Ahmed and Mr. Deepak Chaudhary,
Advocates for Libra Retailer Pvt. Ltd.**

ORDER

19.09.2019 Let the matter be listed for hearing before a Bench as may be constituted by the Hon'ble Chairperson on 26th September, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)